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Kochi : 682 031
Dated :08-10-2018

PROCEEDINGS

High Court Establishment - filling up of vacancy in the category of Personal Assistant (Grade I) to Judge, High Court - orders issued.

Read.:1. High Court Proceedings No. A6-101083/2014 dated 08.03.2017.
2. High Court Proceedings No. A6-81419/2017 (1) dated 26.06.2018.
3. High Court Proceedings No. A6-19/2018 dated 18.09.2018.

Order No. A6-62844/2018

Smt. Bindhu P.R., Personal Assistant (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month is promoted and appointed as Personal Assistant (Grade I) to Judge, High Court in the scale of pay of ₹32,300 – 68,700 with compensatory allowance at the same rate w.e.f. 02-09-2018 F.N. (the date on which she had satisfactorily completed her period of probation in the category of Personal Assistant (Grade II) to Judge), vice Smt. Ambily Dev D.S., Personal Assistant (Grade I) to Judge resigned from the High Court Service as per the High Court Proceedings read (2) above.

(By Order)


G. Rathi
Deputy Registrar

To

The person concerned (**to be acknowledged on the O/C**)
The Private Secretary to the Chief Justice, High Court.
The Assistant Registrar, CJ's Secretariat, High Court.
The Personal Assistant to the Chief Justice, High Court.
The Section Officer, CJ's Secretariat, High Court.
The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court.
The 'G' (Accounts – II & III) Sections, High Court.
The Finance Wing, High Court.
The IT Section, High Court (for publishing in the High Court Website)
The A4, A5 & A9 Seats, High Court.
The Administrative Records Section, High Court (2 Copies).
The File/Stock File.